COURT–I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 173 OF 2017 & IA NO. 918 OF 2017

Dated: 31st October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

U.P. Sugar Mills Co. Gen. Association ...Appellant(s)
Vs.
Central Electricity Regulatory Commission ...Respondent(s)

Counsel for Appellant(s) : Mr. Avinash Menon

Counsel for Respondent(s) : ---

ORDER

I.A. No. 918 of2017 (Delay in filing reply) is allowed and reply is taken on record.

It is represented that pleadings are complete.

List the matter for hearing on ***23.01.2018.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vg